| | | | | | 1 | | | | | | | | |
|---|-----------------------------------|---|-----------------|------------------|-----------------------------|----------|---------|----------|----------|--------|----------|------------|--------------------------------------|
| Name of the corporate debtor | | Shri Badri Kedar Papers Private Limited | | | | | | | | | | | |
| Date of commencement of CIRP: | | 16-04-2025 | | | | | | | | | | | |
| List of creditors as on | | 1 | | | | | | | | | | | |
| | | | | | | | | | | | | | |
| List of Secured financial creditors (other than financial creditors belonging to any class of credito | | | | | | | | | | | | | |
| | | | | | | | | | | | | | |
| S No. | Name of Creditor Details of claim | | | Details of claim | | | | | Amount | Amount | Amount | Amount | Remarks, if |
| | | Date of receipt | Amount claimed | Amount | Nature of Claim | Amount | Whether | % of | of | of | of claim | of claim | any |
| | | | | of claim | | covered | related | voting | continge | any | not | under | |
| | | | | admitted | | by | party? | share in | nt claim | mutual | admitted | verificati | |
| | | | | | | guarante | ,. | coc | | dues. | | on | |
| | | | | | | guarante | | coc | | that | | OII | |
| | | | | | Secured financial creditors | е | | | | tiidt | | | An intimation regarding the same |
| | | | | | | | | | | | | | |
| | | | | | (other than financial | | | | | | | | was sent via email to PNB requesting |
| | | | | | creditors belonging to any | | | | | | | | submission of the requisite |
| 1 | Pubjab National Bank | 03-05-2025 | 53,40,19,166.63 | 53,40,19,166.63 | class of creditors) | Yes | No | 100% | - | - | - | - | documents/information |
| | Total | | 53,40,19,167 | 53,40,19,167 | | | | | - | - | - | - | |
| | | | | | | | | | | | | | |
| Place | New Delhi | | | | | | | | | | | | |
| Date | 13-05-2025 | | | | | | | | | | | | |